OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQS), <u>TIS HAZARI, DELHI</u> OFFICE OF CHAIRPERSON (ELECTION COMMITTEE), DBA ELECTIONS-2024

No. ____/EC/DBA/2024

Dated 09.09.2024

To, Ld. Officer In-charge, Computer Branch, Tis Hazari Courts, Delhi.

Respected Sir,

I am directed to request you that in terms of Minutes of Meeting dated 05.09.2024 under the Chairmanship of Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, certain points of concern/requirements of the agencies, which has been awarded the work of preparation of proximity card, as communicated to Headquarter, was considered. The relevant portion of the said minutes are as under:-

MINUTES
As far as the provision of electric power points, access control setup, connectivity, I.AN, Internet switches, allocation of IP address, Pool and other internet related protocol work are concerned, the Computer Branch to look after the same in consultation with the concern officer of PWD (Electrical Division) in order that the work for the preparation can be seamlessly carried out.
The concerned officials of PWD (Electrical Division) be informed accordingly.

In view of the above, necessary directions to the staff concerned are solicited in order that the above arrangements are made at the earliest, in consultation with the agency as well as the Election Committee.

Ferwarded. - fil in-

10 choir man DBAEC-Jory 9/9/24. Yours Sincerely, Harish Sharma Nodal Officer, Election Committee, Delhi Bar Association 2024

No.51056__/EC/DBA/2024

Copy to-

1) The Registrar General, Hon'ble High Court of Delhi, New Delhi.

2) PS to Ld. Principal District & Sessions Judge (HQs), THC, Delhi.

3) PS to Ld. Principal District & Sessions Judge (West), THC, Delhi.

4) The Dealing Assistant, Website Committee, Tis Hazari Courts, Delhi with directions to upload on the official website of Delhi District Courts, Tis Hazari Courts, Delhi. Tis Hazari Courts, Delhi.

Zph? ..

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Nodal Officer, Election Committee Delhi Bar Association 2024